

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (Special Bench)

Item No.103

New Rest.A48/2023

In

IB-799(ND)/2022

IN THE MATTER OF:

M/s. SBL Construction Pvt Ltd.

.... APPLICANT/PETITIONER

Vs.

Futec Shelters Pvt Ltd.

.... RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 09.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

New Rest.A48/2023:-

This application has been filed seeking restoration of petition i.e., IB-799(ND)/2022 which was dismissed for non-prosecution vide order dated 05.12.2022.

Despite repeated calls, no one appeared on behalf of the Applicant.

Therefore, the New Rest.A-48/2023 is **dismissed for non-prosecution.**

Sd/-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)